BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

116

CA (CAA) No. 555/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21ST AUGUST, 2018, 10:30 A.M.

Name of the Company		Gopalpriya Merchandise Pvt. Ltd. & Ors.	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1.	CS. ROHIT KUMAR KESHRI (PCS)	petitioners	Rohit Keshri 21/08/18.
2.	CS. REKHA GOENKA (PCS)		

ORDER

Ld. Pr. CS. for the petitioner is present.

For want of time, adjourned to 06/09/2018.

Sd

(Jinan K.R.)
Member (J)